

NOTES OF THE REGISTRY

07.02.03

Ld. Counsel for the applicant is present. Shri B. Das, Ld. ASC files one MA and prays for 4 weeks time to file counter. Heard. Since last chance is already availed by him no further chance can be granted as last chance to file counter by 21.2.03.

M.A. is disposed of accordingly.

REGISTRAR

Counter not filed.

BenchRegistrar21.02.03

Ld. Counsel for the Applicant is present. Shri B. Das, Ld. ASC files one MA and praying therein 4 weeks time to file counter. Heard. Since last chance is already availed by him no further chance can be granted.

Accordingly MA is rejected. Put up before the Bench for further orders.

REGISTRAR

Counter not filed.

Bench2/3/03

Counter not filed.

Bench2/5/03

Counter filed. Copy not served.

27/6/03Bench

ORDERS OF THE TRIBUNAL

Order dated 21.12.2004

Heard Shri P.K. Muntia, learned counsel for the applicant and Shri B. Das, learned Addl. Standing Counsel for the Respondents. In course of hearing, Shri Dash, filed a memo dated 21.12.2004, enclosing thereto a copy of the letter of Superintendent of Post Offices, Balasore Division (Res. No. 3) and submitted that the applicant, although was offered with the appointment to the post of G.D.S.B.P.M, Jahtia, did not accept the same and therefore, the job had been offered to Shri Chhotray Hembram, who has since joined the post with effect from 16.7.2004. In view of the above submissions made by Shri Dash and having not been controverted by the learned counsel for the applicant, this O.A. is disposed of for having become infructuous.

Dr. Acharya
MEMBER (JUDICIAL)S. S. S.
VICE-CHAIRMAN